#### FCI godowns in West Bengal

2091. SHRI SUNIL BASU RAY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to stale the names of the placeg where the Food Corporation of India (FCI) warehouses in West Bengal are located?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BA THA): A statement showing the locations of the godowns with the Food Corporation of India in West Bengal, as on 1.3.1988, i<sub>s</sub> attached. /See Appendix CXLV1, Annexure No. 78]

#### Survey on the mentally retarded -persons

@2092. SHRI RAJNI RANJAN SAHU: Will the Minister of WELFARE be pleased to state-.

- (a) whether any survey has been conducted to find out the number of mentally retarded persons in the country; if so, the details thereof; and
  - (b) if not, the reasons therefor?'

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE! (DR. RAJENDRA KUMARI BAJPAI); (a) and (b) While no such survey for mentally retarded person<sub>s</sub> was held, a limited study was carried out to identify children having delayed mental development through information on behavioural pattern of children.' According to this limited study, 1.6% children in rural areas and 1.23% in urban areas in age group 5—14 years were having signs of delayed development from mild to profound degree.

©Previously Unstarred Question 1771 transferred from the llth May, 1988.

## FCI Godowns In West Bengal

2093. SHRI SAMAR MUKHERJEE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government propose to construct a godown for Central Warehousing Corporation in RIC Complex, Bonhooghly, West Bengal;
- (b) whether the Ric propose to allot land for the CWC building; and
- (c) if so, whether the Central Government propose to consult the West Bengal Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) and (b) The Central Warehousing Corporation (CWC) had a proposal to construct a godown in the Rehabilitation Industries Corporation (RIC) Complex, Bonhooghly, West Bengal. The CWC could not undertake the construction so far since suitable land for this purpose was not allotted by RIC to CWC. The reas.on for non-allotment of lgjjd by RIC was that it had been given the land by the West Bengaj Government for rehabilitation of varioug industries only.

(c) The CWC has been "asked to send particulars of the land considered suitable for construction of a godown in RIC Complex to enable the Central Government to take up the matter of allotment of land to CWC with the West Bengal Government,

# Problems of bone pickers

2094, SHRI MOTURU HANUMANTHA RAO: *Will the Minister of* AGRICULTURE be pleased to state:

(a) whether Government are aware of the plight of nearly 8 million bone-pickers in the country due to the current export policy relating to crushed bones;

- (b) whether the Ministry of Commerce have recently made a reference to the Ministry of Agriculture for deciding the export ceiling for. the year 1988-89; and
- (c) if so, the action taken, by Go vernment in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c) Keeping in view a number of factors including the interests, of bone pickers, crushed bones are allowed for exports within limited ceilings under the present policy.

### Setting ap of a film Institute in Kerala

SHRI THOMAS KUTHIRA-VATTOM: Will the Minister of IN-FORMATION and BROADCASTING be pleased to state;

- (a) whether Government propose to set up a film institute in Kerala; and
- Cb) whether Government also propose to open a film Institue in any part of South India?

THE MINISTER OF PARLIAMENTARY AFFATRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. . BHAGAT): (a) and (b) Government of India has no plans, nor any provision for setting up of such an institute in any part of the country 'during the Vllth Plan period.

# Places of tourist interest in Keraia included in the tourist map of India

2096. SHRI THOMAS KUTHIRAVATTOM: Will the Minister of -TOURISM be pleased to state-fa) what are the names of the places of tourist interest in Kerala included in the official tourist map of India;

(b) whether there is any proposal to include more places of tourist interest in that State in the next edition pt the jnap and

to Questiong

(c) if so, what are the details thereof?

THE MINISTER OF STATE, IN THE MINISTRY OF TOURISM GIRIDHAR GOMANGO): (a) The Places in Keraia mentioned in the Tourist Map of In&a produced by the Department of Tourism

Cannanore, Calicut, Nilambur Palghat, Curuvayur, Trichur, Pieechi, Alwaye, Grahganore, Kaladi, Ernakulam, Munnar, Cochin, Idikki, Peer-madi, Thekkedy, Periyar, Kottayam, Alleppey, Quilon, Varkala, Trivandrum and Kovalam Beach.

(b) and (c) The important centres of tourist interest shown in the map are on the basis of tourist interest, availability of infrastructure and arf-cessability. It is on the same basis that any new places would be added in the next edition of the map.

## -Reimbursement of Sales Tax on the Use ef imported edible oils

2097. SHRI CHIMANBHAI MEHTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;

- (a) whether it is a fact that sales tax reimbursement, permitted to the imported edible oilg for consumption by the vegetable ghee industries is not reimbursed on consignments sales of vegetable ghee; if so, what are the reasons for not reimbursing sales tax to Gujart units;
- (b) whether it is a fact that consignment sales are also sales;
- (c) whether it is a fact that the spirit behind reimbursement of sales tax is to maintain uniform prices of vegetable products; and
- (d) if so what are the reasons for applying separate standards,